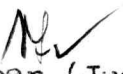



'A'

Serial No. of Order	Date of Order	Order with Signature
10.	25.1.90.	<p data-bbox="381 375 1506 1291">The applicant who was working as Highly Skilled Grade II under the District Engineer(Regirdering), S.E. Railway, Cuttack has prayed for the reliefs to relieve him of the obligation to appear in a trade test and a direction to the respondents not to hold any such test. Today Sri B. Pal, learned Senior Standing Counsel for the Railways, has filed a Memo on behalf of the respondents stating that the trade test was not conducted (held) as the matter has been pending in this Tribunal and no trade test will be held for promotion as there is no further work. Since no trade test is going to be held and no person can claim a promotion as of right, the original application has become infructuous. The application is accordingly disposed of.</p> <div data-bbox="945 1398 1268 1495"> Member (Judicial)</div> <div data-bbox="945 1520 1238 1617"> Member (Admn. P)</div>